

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

CIVIL APPEAL NO(s). 1209-1210 OF 2003

VIJAYA SHRIVASTAVA

Appellant (s)

VERSUS

M/S. MIRAHUL ENTERPRISES & ORS.

Respondent(s)

(With office report for renewal of FDR)

WITH Civil Appeal NO. 1211-1212 of 2003

Date: 28/02/2007 These Appeals were called on for hearing today.

For Appellant(s)

Mr. Rajiv Talwar,Adv.

For Respondent(s)

Mr. K.K. Mohan,Adv.

Mr. A.T.M. Sampath ,Adv

UPON hearing counsel the Court made the following

O R D E R

Renew the amounts as per the eight FDRs referred to in the office report with interest

thereon for a period of one year from the date of their maturity after clubbing the amounts together in

a single Fixed deposit.

(B.SUDHEENDRA KUMAR)

Registrar

hj